NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.182/ 2017	-	Await report from ROC	252(3)	Interstuhl Seatings(India) Pvt. Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. DAKSHAYANI 9900814126 representing petitioners, PCS

Bakkhayam

ORDER

PCS for Petitioner Company is present. She has filed financial statement for the year 2012-13. List it on 06/02/2018.

Member (T)

Member (J)